

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,
ALLAHABAD.

Dated: Allahabad, the 4th day of April, 2001.

Coram: Hon'ble Mr. S. Dayal, A.M.

Hon'ble Mr. Rafiq Uddin, JM

(DN 1471/01)

ORIGINAL APPLICATION NO. 407 OF 2001

1. R. C. Mishra,
son of late Ram Lakhman Mishra,
aged about 56 yrs.,
r/o village Deipur Post Cholapur,
District Varanasi.
2. Atma Ram Singh,
son of late Parasuram,
aged about 59 years,
s/o village Nai Basti (Phulwaria)
Post Cantt. District Varanasi.
3. Heera Lal Vishwakarma,
s/o late Rajroop Vishwakarma,
r/o Quarter No.1 MES Key Personnel Cell
Air Force, Varanasi.
4. Munni Lal,
s/o late Rajroop Yadav,
aged about 54 years,
r/o village Karaunidhi, Post Sunderpur,
District Varanasi.
5. Dinesh Pal,
s/o Shri Ram Narayan Pal,
aged about 34 yrs.
r/o village Nai Basti (Fulwaria),
Post Cantt. Varanasi.

..... Applicants

(By Advocate: Sri K.P. Singh)

Versus

1. Union of India, through Secretary,
Ministry of Defence, New Delhi.

2. Engineer-in-Chief Army Headquarters,
Kashmir House, New Delhi.
3. Chief Engineer,
Central Command, Lucknow.
4. Chief Engineer,
Lucknow Zone, Lucknow.
5. Chief Engineer,
Air Force, Banrauli, Allahabad.
6. Commander Works Engineer,
Cantt. Allahabad.
7. Commander Works Engineer,
Air Force, Banrauli, Allahabad.
8. Garrison Engineer Project,
Air Force, Gorakhpur.
9. Assistant Garrison Engineer,
Air Force, Varanasi.

..... Respond

(By Advocate:

O R D E R (ORAL)

(By Hon'ble Mr. S. Dayal, AM)

This application has been filed by the applicants. The relief claimed by the applicants is for setting aside the impugned order dated 9th January, 2001 and to issue direction to Respondents to implement the A.C.P. Scheme and give financial upgradation to the applicants without going through trade test. The applicants have filed their representations on 3rd October, 2000, praying for grant of promotion under the Assured Career Promotion Scheme.

2. We are of the view that the interest of justice would be better served, if the respondents are directed to decide the said representations within a period of 3 months from the date a copy of this order along with a copy of their representations in the light of instructions of Deptt. of Personnel dated 9.8.99 is filed before them.

Parwinder Singh *A.M.*
J.P.M. A.M.

Nath/